

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-267/ND/2024

IN THE MATTER OF:

Indermal Bokadia Proprietor of M/s. Poly Tech India

.....Applicant

Vs.

MAG Filters and Equipments Private Limited

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Ankush Bhardwaj, Adv.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Operational Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is also present and sought two weeks time to file reply. Time prayed for is granted. List the matter on **12.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)